<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 90 Of 2017

Dated: 2nd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bihar State Power Transmission Vs.	n Co.	Ltd. & AnrAppellant(s)
M/s Shree Cement Ltd. & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Vishal Anand Mr. Akshat Jain Ms. Aparajitha Upadhyay
Counsel for the Respondent(s)	:	Mr. Kumar Mihir for R-1 Mr. C. K. Rai Mr. Umesh Prasad Mr. Mohit Rai for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>19.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vg